

**COM.PET No. 7/2013**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

As prayed for by the learned counsel appearing for the parties, list this case on 26.05.2014 for Admission hearing.

**JUDGE**

*Sylvana*

**COM.PET No. 8/2013**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

As prayed for by the learned counsel appearing for the parties, list this case on 26.05.2014 for Admission hearing.

**JUDGE**

*Sylvana*

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

Mr. A. Paul, learned counsel appearing for the respondents No. 9 & 10 prays for listing this case after 1 (one) week, so as to enable him to type the reply in the form of additional affidavit to the query made by this court by order dated 31.03.2014.

Prayer is granted.

List this case on 01.05.2014.

**JUDGE**

*Sylvana*

**WP(C) No. 217/2013**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

As prayed for by Mr. R.Debnath, learned CGC appearing for the respondents, list this case on 07.05.2014.

**JUDGE**

*Sylvana*

**WP(C) No. 244/2013**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

As prayed for, list this case on 07.05.2014.

**JUDGE**

*Sylvana*

**WP(C) No. 270/2012**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

As prayed for by the learned counsel for the petitioner, list this case on 07.05.2014.

**JUDGE**

*Sylvana*

**WP(C) No. 288/2013**

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**23.04.2014**

List on 01.05.2014.

**JUDGE**

*Sylvana*